

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

REMINDER - I

The Principal District & Sessions Judge,
Anantnag/ Bandipora /Baramulla/Bhaderwah (Doda)
Ganderbal/Jammu/Kathua/Kargil/Kishtwar/Kupwara
Kulgam/Leh/Poonch/Pulwama/Rajouri/Reasi/
Ramban/Samba/Shopian/Srinagar and Udhampur.

No.: 11069-90 - / Sts. Dated. 02-06-2016

Sub:-Rajya sabha Unstarred Question Dy. No. 1922 for 13.05.2016
regarding special district courts to award accident insurance claims
without delay to the affected families.


Sir,

In reference to this Registry's Letter No. **6515-38/Sts.**
Dated **20-05-2016** regarding the subject cited above that the
requisite information is still awaited from your side despite lapse of
more than One week.

In this connection, you are once again requested to
provide the said information to this Registry **today** positively
through return Tele-Fax No. **0194-2506639**. So, that we may able
to transmit the same to the concerned quarter as desired.

The matter may be treated as **Most Urgent**.

Yours faithfully'


(Nissar Ahmad Malik)
Deputy Registrar

✓
No. 11069-90 - / Sts.

Dated: 02-06-2016

Copy to :-

Incharge NIC for uploading the same on the High Court official website.


Deputy Registrar